

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3026/2015

This the 28<sup>th</sup> day of September, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Dr. Nagendra Kumar Singh,  
S/o Late Indrasan Singh,  
R/o 148, DDA-SFS Flats,  
Sector 5, Pocket-I  
Dwarka, New Delhi.

## Applicant

(By Advocate: Mr. S.K. Pandey )

## Versus

1. Union of India  
Through its Secretary,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi,
2. Agricultural Scientists Recruitment Board  
Through its Secretary  
Krishi Anusandhan Bhavan-I  
Pusa, New Delhi – 110012.
3. Indian Agricultural Research Institute,  
Through its Director  
Pusa, New Delhi – 110012 ... Respondents

(By Advocate: Mr. S.K. Gupta-R-2 & R-3 )  
Mr. Deepak Bhardwaj-R-1

## Order (oral)

**Per Sudhir Kumar, Member (A)**

Learned counsel for the respondents R-1, R-2 & R-3 are present and submit that the applicant has since participated in the interview and has not been selected. Therefore, the OA has become infructuous.

Learned counsel for the applicant concedes that the present OA has become infructuous and seeks to withdraw the O.A., which is allowed.

2. Accordingly, the O.A. is dismissed as withdrawn.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

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